GOVERNMENT OF INDIA MINISTRY OF HOUSING AND URBAN AFFAIRS LOK SABHA

UNSTARRED QUESTION NO. 499 TO BE ANSWERED ON JULY 19, 2017

FINANCIAL ASSISTANCE TO SOUTHERN STATES

No. 499 MOHAMMED FAIZAL:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether the Government has any plan to provide more financial assistance to Southern States under Urban Housing Scheme and if so, the details thereof;
- (b) the details of amount that has been sanctioned for this purpose; and
- (c) the details of the amount which has been utilised in this regard?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS (RAO INDERJIT SINGH)

(a) to (c): Under Pradhan Mantri Awas Yojana (Urban) {PMAY(U)} mission, States/UTs have to submit Detailed Project Reports(DPRs) duly approved by State Level Sanctioning and Monitoring Committee (SLSMC) in consonance with the mission guidelines for consideration of Government of India for grant of admissible central assistance.

Central assistance of Rs. 12899.57 Cr has been sanctioned under PMAY(U) for the Southern States of Andhra Pradesh, Karnataka, Kerala, Tamil Nadu and Telangana. Rs. 3905.52 Cr has been released as part of 1st instalment to these States.
